

(b) The Indian Delegation stressed that in the International Sugar Agreement special consideration should be given to underdeveloped or developing countries like India in the matter of allocation of export quotas.

(c) The Council decided to obtain further comments, opinions and suggestions of member Governments and to consider them at its next session.

Epidemic Among Chickens

568. { Shri Yashpal Singh:
Shri Indrajit Gupta:
Shri Kapur Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that hundreds of poultry farms in Northern India are facing ruin as a result of the spread of epidemic called "Rani Khet (RKD)" among chicken;

(b) If so, the steps taken to check the spread of the disease; and

(c) whether any help, financial or otherwise is proposed to be given to them?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a). No. The total mortality in the quarter ending 30-6-1964 as reported by the Governments of Uttar Pradesh, Punjab and Delhi Administration is 1942. This is considered normal. The Rajasthan Government did not receive any reports from poultry farmers about mortality of their birds;

(b) Vaccination of 18.06 lakh chickens against the disease was carried out in Delhi, Uttar Pradesh, Punjab and Rajasthan during 1963-64, while 6.07 lakh chickens were vaccinated during quarter ending 30-6-64.

(c) Does not arise.

Food Production

569. { Shri Yashpal Singh:
Shri Indrajit Gupta:
Shri Kapur Singh:
Shri Vishram Prasad:
Shri Daljit Singh:
Shri J. B. S. Bist:
Shri J. P. Jyotishi:
Shri Bagri:
Shri Gokulananda Mohanty:
Shri Satv Charan Gupta:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the statistics of the production of foodgrains, i.e. wheat, gram and rice are now available, State-wise, for the year 1963-64;

(b) if so, what are those for each community; and

(c) whether the production has decreased during the last year and if so, the reasons therefor?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) Yes.

(b) Statements giving production of rice, wheat and gram during 1963-64 and 1962-63 are laid on the Table of the House. [Placed in Library. See No. LT-3126/64].

(c) Production of wheat and gram declined during 1963-64 due to the inadequacy of winter rains and spells of excessive cold in January 1964 in the northern States and parts of Madhya Pradesh, Maharashtra and Bihar.

बंजारे

570. श्री बागड़ी : क्या साप्ताहिक सुरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में कितने बंजारे हैं ;

(ख) क्या सरकार ने उनके समुचित पुनर्वास के लिये कोई योजना बनाई है ; और

(ग) यदि हां, तो उसकी मुख्य बातें क्या हैं ?

The Deputy Minister in the Department of Social Security (Shrimati Chandraskhar): (a) Not known. No survey has been made.

(b) Yes, Sir.

(c) Some of the important schemes are colonisation and construction of houses, distribution of land and agricultural implements and supply of milch cows, she-buffaloes, sheep and goats; opening of balwadis and sanskar Kendras; starting of training centres and village industries and grants to voluntary organisations engaged in welfare-work among the nomadic communities.

Raipur-Jagdapur National Highway

571. { **Shri Bade:**
Shri Yashpal Singh:

Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the National Highway going from Raipur to Jagdalpur and Orissa was to be completed in 1962;

(b) whether it is also a fact that the work of constructing the said highway is still in progress; and

(c) if so, the cause of delay?

The Minister of Transport (Shri Raj Bahadur): (a) No. The road exists and is carrying traffic. Some works of improvement of the road surface and construction of bridges are in hand.

(b) The works are still in progress. Widening of the formation and black-topping of 171 miles have already been completed and the work on the remaining 26 miles is in progress. Works relating to the construction of bridges over Narangi, Nandanwara, Bellari and Bhumka Nailas have already been sanctioned. The construction of these bridges will be undertaken shortly and they are likely to be completed in

three years from the date of commencement of construction.

(c) Does not arise.

Stamp Duty

572. **Shri Hem Raj:** Will the Minister of Law be pleased to state which of the State Governments have ultimately agreed to do away with the Stamp Duty on the enrolment of Advocates under the Advocates Act?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): The present position is that the Government of Assam has, by legislation, abolished the stamp duty on entry as an advocate. The Governments of West Bengal and Orissa have taken the view that no stamp duty is payable from 1st December, 1961, the date on which Chapter III of the Advocates Act, 1961 came into force. The Governments of Maharashtra and Gujarat have decided not to levy any such duty. The Government of Mysore has reduced the duty to Rs. 250. The Governments of Andhra Pradesh, Madras and Bihar have agreed to undertake legislation to reduce the duty.

Soil Conservation

573. **Shri Hem Raj:** Will the Minister of Food and Agriculture be pleased to state:

(a) the various categories of schemes for soil conservation undertaken during 1963-64 in the Sutlej Beas Catchment areas with the names of the schemes and the States in which they have been undertaken; and

(b) the amount allocated during 1963-64 for the purpose and the amount utilised during the same period in different States?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) and (b). A statement showing the required information is laid on the Table of the House. [Placed in Library. See No. LT-3127/64].